

## PROGRAMME

**Subject: "Expectations and Experiences on Dispute Resolution in Telecom and Broadcasting Sectors"**

**17<sup>th</sup> January 2009**

**Le Meridien, Pune**

09.30 am to 10.00 am Registration of delegates

### INAUGURAL SESSION

10.00 am to 10.10 am Address by **Dr. J.S. Sarma**, Member, TDSAT

10.10 am to 10.20 am Address by **Mrs. Sushma Singh**, Secretary, Ministry of Information & Broadcasting.

10.20 am to 10.35 am Address by **Mr. Nripendra Misra**, Chairman TRAI

10.35 am to 10.50 am Address by **Hon'ble Mr. Justice Swatanter Kumar**, Chief Justice of Bombay High Court.

10.50 am to 11.00 am Address by **Hon'ble Mr. Justice Arun Kumar**, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT)

11.00 am to 11.10 am Address by **Shri. G.D. Gaiha**, Member, TDSAT

11.10 am to 11.40 am **Tea Break**

### BUSINESS SESSION-1

#### "DISPUTE RESOLUTION-PERSPECTIVE"

11.40 am to 11.50 am Presentation on "CONVERGENCE" by **Mr. Kuldeep Goyal**, CMD, BSNL followed by introduction of the panelists.

11.50 am to 12.00 pm Presentation by **Mr. Manjul Bajpai, President**, Telecom Lawyers Association on "Dispute Resolution Scenario in Telecom and Broadcasting Sector"

12.00 pm to 1.00 pm Discussion and interactive session of the following panelists with the audience

(i) **Mr. Manjul Bajpai**, President, Telecom Lawyers Association.

(ii) **Mr. Dinesh Gulati**, Regional Head (Western India), Reliance Communication

(iii) **Mr. Madhav Joshi**, Chief Legal Officer & Company Secretary, Tata Teleservices Ltd.

(iv) **Mr. V.K. Mahendra**, PGM, BSNL

1.00 pm to 1.40 pm **LUNCH**

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